

ACT NO. XXI OF 1919.

[PASSED BY THE INDIAN LEGISLATIVE COUNCIL.]

(Received the assent of the Governor General on the 24th September, 1919.)

An Act further to amend the Indian Coinage Act, 1906.

III of 1906. WHEREAS it is expedient further to amend the Indian Coinage Act, 1906; It is hereby enacted as follows:—

1. This Act may be called the Indian Coinage Short title. (Amendment) Act, 1919.

III of 1906. 2. In section 4 of the Indian Coinage Act, 1906 Amendment of section 4, Act III of 1906. (hereinafter referred to as the said Act), the words "or eight-anna piece," and the words "or four-anna piece," in clauses (b) and (c), respectively, shall be omitted.

3. In section 6 of the said Act for the words "a two-anna piece and a one-anna piece" the words "an eight-anna, a four-anna, a two-anna and a one-anna piece" shall be substituted. Amendment of section 6, Act III of 1906.

4. In section 7 of the said Act for the words "two-anna and one-anna pieces shall be ninety and sixty grains Troy, respectively," the words "eight-anna, four-anna, two-anna and one-anna pieces shall be one hundred and twenty, one hundred and five, ninety, and sixty grains Troy, respectively" shall be substituted. Amendment of section 7, Act III of 1906.

5. In section 13 of the said Act for the words "The two-anna," the words "The eight-anna, four-anna, two-anna" shall be substituted, and after the words "at the rate of" the words "two, four," shall be inserted. Amendment of section 13, Act III of 1906.

6. (1) In the heading to section 16 of the said Act the word "Silver" shall be omitted. Amendment of the heading to section 16 and of section 20, Act III of 1906.

(2) In section 20 of the said Act after the word "silver" where it first occurs the words "or nickel," and after the word "or" where it occurs for the last time the words "in the case of silver coin," shall be inserted.